

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 09-11-2020 TO 13-11-2020**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/51767/2016	51581/2020	5/11/2020	9/11/2020
2	ST/53344/2015	51620/2020	10/11/2020	11/11/2020
3	ST/51522/2018	51621/2020	10/11/2020	11/11/2020
		<b>MISC ORDER</b>		
1	ST/55441/2014	50294/2020	6/11/2020	9/11/2020
2	ST/51352/2018	50295/2020	9/11/2020	9/11/2020

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

  
**ASSTT. REGISTRAR** 17-11-20